

Annexure-D  
 Name of the corporate debtor: Laxmipati Balaji Infra Private Limited; Date of commencement of liquidation: 29.09.2020; List of stakeholders as on: 23.09.21

List of Government Dues

Sl.No.	Details of Claimant		Details of claim		Details of claim admitted						Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether attachment removed? (Yes/No)	% share in total amount of claims admitted	Amount covered by lien or attachment pending disposal					Amount of contingent claim
1	The Dy. Commissioner of Commercial Tax (Audit)- 5.1 Bangalore	Government Of India (Ministry of Finance)	NOT APPLICABLE	16.10.2020	13871424.00	13871424.00					12.65	0.00	0.00	0.00	
2	Office of the Assistant Commissioner, Central GST & Central Excise, Division- Jabalpur -1	Government Of India (Ministry of Finance)	NOT APPLICABLE	27.10.2020	95811286.00	95811286.00					87.35	0.00	0.00	0.00	
					109682710.00	109682710.00					100.00	0.00	0.00	0.00	

